

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 244 OF 2016
APPEAL NO. 245 OF 2016

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Power Company of Karnataka Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Kumar D.S.
Mr. D. L. Chidananda

Counsel for the Respondent(s) : Mr. Shourya Malhotra
Mr. Hemant Singh *for Global Energy*

Ms. Ramni Taneja for R-2

ORDER

Learned counsel for Respondent No.3 states that Respondent No.3 does not wish to file any reply and he will file written submissions at the time of hearing of the appeal.

It is represented that pleadings are complete. List these matters for hearing on **08.01.2018.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson